

In the National Company Law Tribunal, Jaipur

CP No. 96(ND)/2017

TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s Dinesh Kumar Jalan & ors.

.... Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd. & ors.

.....Respondent

Order delivered on 02.11.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None- appeared

For Respondent(s) : None- appeared

ORDER

This matter is reposted to 13.12.2018 due to administrative work.

Sd/-

**(R. Varadharajan)
Member (Judicial)**